

(c) if so, action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Yes.

(c) The staff held responsible are being taken up. Instructions have been issued to exercise frequent checks at Saharanpur to prevent under-charging.

Production of certain items by M/s May and Baker

9271. **SHRI K S. CHAVDA:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the licensed capacity of M/s May and Baker Limited for Flagyl tablets;

(b) whether this Company is producing in excess of the licensed capacity;

(c) what was its production of Flagyl during the last three years, year-wise;

(d) whether there are Indian firms producing 'Metranitazole' what are their prices vis-a-vis the prices charged by M/s May and Baker; and

(e) what are the remittances made by this Company abroad during the last three years year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c) and (e). Statement I indicating the licensed capacity of M/s. May & Baker Ltd. for Flagyl tablets, their production and remittances during 1971 and 1972 is laid on the Table of the House [Placed in Library. See No. LT-6928/

74). Figures for production and remittances for the year 1973 are being collected and will be laid on the Table of the House.

(d) No other unit in the organised sector is producing bulk Metronidazole. Metronidazole tablets are produced by other units also and prices approved for them vis-a-vis May and Baker are indicated in Statement II. [Placed in Library. See No. LT-6928/74].

Detention of Train No SG11 Up in Sealdah Division

9272. **SHRI BHOLA MANJHI: SHRI RAMAVATAR SHASTRI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether on the 19th April, 1973 train No. SG11 Up had to be detained at Signal of Kalighat station in Sealdah Division, Eastern Railway due to failure of a point which was to be negotiated by the said train;

(b) whether the Divisional Signal and Telecommunication Engineer, Sealdah, Eastern Railway travelling by the said train instigated the travelling public to agitate against the Assistant Station Master on duty and also took a leading part along with members of public; and

(c) whether the matter was reported by the A.S.M. and if so, how the said report was disposed of?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) SG 11 Up was detained on 19-4-1973 at U.P. starter Kalighat Station not due to failure of point but due to failure of colour light signals.

(b) Divisional Signal and Telecommunication Engineer, Sealdah was travelling by the said train. He did not indulge in agitating the travelling public against the A.S.M. on duty.